rent policy relating to land ceiling and land-laws.

### Proposal to set up Atomic Power Plant in Bihar

SHRI DHARMESH PRASAD 7698. VARMA: Will the PRIME MINISTER be pleased to state:

- (a) whether there is a proposal to set up atomic power plant in the district of West Champaran, Bihar;
- (b) if so, the details thereof and when it would be set up; and
- (c) if not, the reasons therefor and whether Government propose to provide a substitute power generating unit in West Champaran District?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) At present there is no plan to set up a nuclear power plant in West Champaran District of Bihar.

- (b) Does not arise.
- (c) Due to the availability of coal reserves in Eastern Electricity Region of which Bihar is a part, the priority for setting up of nuclear power plants is relatively lower.

In so far as setting up of any power generating unit is concerned, information is being ascertained from the Ministry of Energy (Department of Power) and Will be laid on the Table of the House.

[Translation]

## Rehabilitation of Ex-servicemen of Maharashtra

7699. SHRI HARI SHANKAR MAHALE: Will the PRIME MINISTER be pleased to state:

- (a) the district-wise number of ex-servicemen yet to be rehabilitated in Maharashtra:
- (b) the steps being taken for their rehabilitation; and
- (c) the time by which all are likely to be rehabilitated?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) On the basis of the "Live Registers" maintained by the Zila Sainik Boards, the district-wise number of ex-servicemen in the State of Maharashtra vet to be rehabilitated as on January 1990 by way of re-employment is given in the statement below.

(b) The Central Government has provided reservation of 10% and 20% for Group 'C' and Group 'D' posts respectively, the reservation for 'Group 'C' and Group 'D' posts in Central Public Sector Undertakings including Nationalised Banks is 14 1/2% and 24 1/2% respectively. The reservation can be carried forward for one year in respect of unutilised reserved vacancies. Ministries/ Departments with larger employment potential have been requested to undertake special drives for recruitment of ex-servicemen. including pooling of vacancies and giving advance intimation of the vacancies.

In addition, the State Government of Maharashtra have provided a reservation of 15% each in Group 'C' and Group 'D' posts under the State Government.

Apart from the reservation provided by the Central and State Governments the schemes for self-employment such as SEMFEX-I and SEMFEX-II are also in operation in the State of Maharashtra.

(c)-While all efforts are made to provide maximum employment opportunities and

promote self-employment among ex-servicemen, it is not possible to lay any time limit for rehabilitation of ex-servicemen which is a continuous process.

STATEMENT Zila Sainik Board-wise break-up of the ex-servicemen in Maharashtra as on 1-1-1990

SI. No.	Name of ZSBs	Number on Live Register
1	2	3
1.	Bombay	1349
2.	Raigarh	342
3.	Nasik	487
4.	Dhule	105
5.	Jalgaon	239
6.	Ratnagiri	668
7.	Pune	569
8.	Ahmednagar	706
9.	Satara	3267
10.	Sangli	976
11.	Kolhapur	1270
12.	Solapur	995
13.	Aurangabad	843
14.	Osmanabad	643
15.	Buldhana	1049
16.	Akola	332
17.	Amravati	456
18.	Yavatmal	196

SI. No.	Name of ZSBs	Number on Live Register
1	2	3
19.	Nagpur	216
20.	Sindhudurg	383
21.	Latur	520
22.	Wardha	134

### [English]

# Development of Computer in Urdu Language

7700. SHRIG.M. BANATWALA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have any scheme/project for developing computer in Urdu language and for promotion of computer science research in Urdu;
- (b) if so, the details thereof, with details of work done under the said scheme/project;and
- (c) if not, whether Government propose to consider promotion of computer in Urdu and if not, the reasons in therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). Department of Electronics has drawn up a programme namely Technology Development for Indian Languages (TDIL) for implementation during the VIII Plan. The programme will cover the development of requisite technology for information processing in Urdu language also.

The programme for Technology Devel-

opment for Indian Languages (TDIL) will include the technology development activities mainly in the following thrust areas:

- (1) Learning Systems
- (2) Machine Translation Systems &
- (3) Human Machine Interface Systems
- (c) Does not arise

#### Setting up of New Central Universities

7701. SHRIRAMESH CHENNITHALA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government propose to establish any new Central university during the current financial year; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). Legislation has been enacted to establish new Central Universities in Assam and Nagaland. There is no proposal under consideration for establishment of any new Central University.